

(1) के अन्तर्गत निम्नलिखित पत्रों (हिन्दी तथा अंग्रेजी संस्करण) की एक एक प्रति सभा-भटल पर रखता हूँ :

(1) राष्ट्रीय लघु उद्योग निगम लिमिटेड, नई दिल्ली के वर्ष 1970-71 सम्बन्धी कार्य की सरकार द्वारा समीक्षा ।

(2) राष्ट्रीय लघु उद्योग निगम लिमिटेड, नई दिल्ली, का वर्ष 1970-71 सम्बन्धी वार्षिक प्रतिवेदन तथा लेखा परीक्षित लेखे और उन पर नियन्त्रक और महालेखापरीक्षक की टिप्पणिया ।
[Placed in Library, See No. LT-3559/72]

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :—

“In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha, that the Rajya Sabha, at its sitting held on the 29th August, 1972, agreed without any amendment to the Antiquities and Art Treasures Bill, 1972, which was passed by the Lok Sabha at its sitting held on the 25th August, 1972.”

PUBLIC ACCOUNTS COMMITTEE

FORTY-NINTH REPORT

SHRI B. S. MURTHY (Amalapuram) : I beg to present the Forty-ninth Report of the Public Accounts Committee on Excesses over Voted Grants and Charged Appropriations as disclosed in the Appropriation Accounts (Civil), (Posts and Telegraphs), (Railways) and (Defence Services) for 1970-71 and action taken by Government on the recommendations contained in their Twenty-ninth Report.

COMMITTEE ON SUBORDINATE LEGISLATION

FOURTH REPORT

SHRI VIKRAM MAHAJAN (Kan-
gra) : I beg to present the Fourth Report of the Committee on Subordinate Legislation.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

ELEVENTH REPORT

KUMARI KAMLA KUMARI (Pala-
mau) : I beg to present the Eleventh Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Education and Social Welfare (Department of Social Welfare)—Tribal Development Blocks in Gujarat.

PETITION RE. GRIEVANCES OF EMPLOYEES OF SHIPPING CORPORATION, LTD., CALCUTTA

SHRI INDRAJIT GUPTA (Alipore) : I beg to present a petition signed by Shri Alokemoy Mukherjee and others regarding grievances of employees of the Shipping Corporation of India, Calcutta relating to the installation of an electronic computer and the repercussions thereof on the employment position.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND SHIPPING AND
TRANSPORT (SHRI RAJ BAHADUR) :
Sir, I crave the indulgence of the House and your goodself that in view of the time that was spent on the question of privilege yes-